

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 19.09.2013

The meeting No.24/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 19.09.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.24/AM-14 dated 19.09.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 24/84-ALC3/2013

MEETING DATE : 19.09.2013

Case No.: 5/16/84-ALC3/2013	Party Name: LUMENS INDIA	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00106/AM14/	RLA File :02/24/040/00042/AM14/	Lic.No/Date:0210191390 04.07.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 19.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Industrial Leather Hand Gloves with grey fabrics made from relevant man made fibres	16,000 Pair	Grey fabrics made from relevant manmade fibres with relevant GSM, width-1.6 Meter	0.125 Meter per pair

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:9/18/84-ALC3/2013

Party Name: NEO CORP
INTERNATIONAL LIMITED

Meet No/Date:24/84-ALC3/2013
19.09.2013

Status:
Approved

HQ File :01/84/050/00130/AM14/

RLA File :56/24/040/00011/AM14/

Lic.No/Date:5610002442
08.07.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, taking cue from SION H-97, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven Jumbo Bags Milky white Neocon Brand	5,00,000 Kgs.	P.P. Woven fabric	3,79,575 Kgs.
			P.P. Granules for webbing/thread	1,41,750 Kgs.
			Master Batch U.V.	3500 Kgs.

			Stabilizer for webbing/ thread	
			P.P. Granules for packing material	As per packing policy
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

3	Case No.:2/24/84-ALC3/2013	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00160/AM14/	RLA File :30/24/040/00019/AM14/	Lic.No/Date:3010095470 18.07.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.			

4	Case No.:1/20/84-ALC3/2013	Party Name: ABHIKRITI IMPEX PVT. LTD.,	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00135/AM14/	RLA File :02/24/040/00055/AM14/	Lic.No/Date:0210192142 23.07.2013	Defer Date: 03.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 03.10.2013.			

	Case No.:3/20/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
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5	HQ File :01/84/050/00137/AM14/	RLA File :04/24/040/00091/AM14/	Lic.No/Date:0410148277 25.07.2013	Defer Date: 17.10.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 17.10.2013.				

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Case No.:10/24/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
HQ File :01/84/050/00168/AM14/	RLA File :05/24/040/00161/AM14/	Lic.No/Date:0510361864 05.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirts made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. 83S3469	430 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	1613 Sq. meter
2.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-123+/-10%, Style No. 010-14C00914	6460 Nos.	100% Polyester dyed woven fabric, GSM-123+/-10%	8398 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

	Case No.:18/24/84-ALC3/2013	Party Name: ASHUTOSH FIBER PVT. LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
	HQ File :01/84/050/00176/AM14/	RLA File :08/24/040/00185/AM14/	Lic.No/Date:0810123480 05.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	1/39 Tex 100% Para Aramid Yarn	5000 Kgs.	Para Aramid Fiber	5200 Kgs.
2.	1/25 Tex 100% Para Aramid Yarn	2000 Kgs.	Para Aramid Fiber	2080 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/24/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00175/AM14/	RLA File :05/24/040/00166/AM14/	Lic.No/Date:0510362090 06.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart & sketch of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Other Outer Garments- Ladies Top made of 100% Polyester printed fabric, embellished with sequins, GSM-205+/-10%, Style No. 135290 ELOISE JACKET	2010 Nos.	100% Polyester printed fabric, embellished with sequins, GSM-205+/-10%, width-122 cms.	2806 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:1/24/84-ALC3/2013	Party Name: ARVIND LIMITED	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
HQ File :01/84/050/00159/AM14/	RLA File :08/24/040/00199/AM14/	Lic.No/Date:0810123617 07.08.2013	:	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Woven fabric of synthetic staple fibre mixed mainly or solely with manmade filaments containing 72% manmade fibre & 28% manmade filament yarn	1,50,000 Kgs.	Relevant Manmade Fibre	1,18,800 Kgs. (including 10% wastage)
			Relevant Manmade Filament Yarn	44,100 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

10	Case No.:8/24/84-ALC3/2013	Party Name: CIL TEXTILES PRIVATE LIMITED,	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
	HQ File :01/84/050/00166/AM14/	RLA File :56/24/040/00015/AM14/	Lic.No/Date:5610002599 07.08.2013		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
	S.No.	Export Product	Export	Import item	Quantity allowed

10			Quantity		
	1.	Acrylic coated fabric (single side)(Net content of Celvolit 1602-1,21,598 Kgs. & Titanium Dioxide-51,700 Kgs.	4,15,350 Kgs.	Celvolit 1602 (on solid content basis)	1,25,246 Kgs. (including 3% wastage)
				Titanium Dioxide	53,251 Kgs. (including 3% wastage)
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

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Case No.:14/24/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
HQ File :01/84/050/00172/AM14/	RLA File :05/24/040/00172/AM14/	Lic.No/Date:0510362500 13.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart & sketch of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Cotton denim printed fabric, GSM-153+/-10%, Style No. CT8-7119102	4850 Nos.	100% Cotton denim printed fabric, GSM-153+/-10%	4413 Sq. meter
2.	Girls Dress made of 100% Cotton denim printed fabric, GSM-153+/-10%, Style No. CT8-7119229	5300 Nos.	100% Cotton denim printed fabric, GSM-153+/-10%	9593 Sq. meter
3.	Girls Dress made of 100% Lyocell denim fabric, GSM-	6200 Nos.	100% Lyocell denim fabric, GSM-197+/-10%	5208 Sq. meter

	197+/-10%, Style No.CT8 – 7119106		
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

12	Case No.:16/24/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved														
	HQ File :01/84/050/00174/AM14/	RLA File :05/24/040/00179/AM14/	Lic.No/Date:0510362750 16.08.2013															
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-																	
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Ladies Top made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No. TL290181MI</td><td>4520 Nos.</td><td>100% Polyester dyed woven fabric, GSM-110+/-10%</td><td>6735 Sq. meter</td></tr> <tr> <td>2.</td><td>Ladies Top made of 61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%, Style No. IV308744</td><td>1467 Nos.</td><td>61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%</td><td>3829 Sq. meter</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No. TL290181MI	4520 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	6735 Sq. meter	2.	Ladies Top made of 61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%, Style No. IV308744	1467 Nos.	61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed														
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No. TL290181MI	4520 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	6735 Sq. meter														
2.	Ladies Top made of 61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%, Style No. IV308744	1467 Nos.	61% Silk 39% Lurex dyed woven fabric, GSM-52+/-10%	3829 Sq. meter														
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.																		

Case No.:15/24/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00173/AM14/	RLA File :05/24/040/00168/AM14/	Lic.No/Date:0510362890	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress in 100% Cotton printed woven fabric, GSM-88+/- 10% with Indian lining, Style No. 684773	8745 Nos.	100% Cotton printed woven fabric, GSM-88+/- 10%	14,373 Sq. meter
2.	Girls Skirt in 100% Cotton printed woven fabric, GSM-88+/- 10% with Indian lining, Style No. 928789 & 930978	13,350 Nos.	100% Cotton printed woven fabric, GSM-88+/- 10%	19,745 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/24/84-ALC3/2013

Party Name: LOYAL TEXTILE MILLS LTD

Meet No/Date:24/84-ALC3/2013
19.09.2013

Status:
Deferred

HQ File :01/84/050/00161/AM14/

RLA File :35/24/040/00024/AM14/

Lic.No/Date:3510041935
22.08.2013

Defer Date:
17.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.

Case No.:11/24/84-ALC3/2013

Party Name: LOYAL TEXTILE MILLS LTD

Meet No/Date:24/84-ALC3/2013
19.09.2013

Status:
Deferred

HQ File :01/84/050/00169/AM14/

RLA File :35/24/040/00023/AM14/

Lic.No/Date:3510041936

Defer Date:

15			22.08.2013	17.10.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.				

16	Case No.:12/24/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00170/AM14/	RLA File :35/24/040/00022/AM14/	Lic.No/Date:3510041934 22.08.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.			

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Case No.:5/24/84-ALC3/2013	Party Name: GAURA V INTERNATIONAL	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
HQ File :01/84/050/00163/AM14/	RLA File :05/23/040/00218/AM14/	Lic.No/Date:0510363381 23.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt made of 100% Cotton lace dyed net knitted fabric, GSM-290+/-10%, Style: Romy	720 Nos.	100% Cotton lace dyed net knitted fabric, GSM-290+/-10%	370 Kgs.
2.	Ladies Dress made of 100% Cotton lace dyed net knitted fabric, GSM-290+/-10%, Style: Seraphina	1430 Nos.	100% Cotton lace dyed net knitted fabric, GSM-290+/-10%	1001 Kgs.

3.	Ladies Shirt (Full Sleeves) made of 73% Cotton 27% Silk dyed woven fabric, GSM-40+/-10%, Style: 327468	580 Nos.	73% Cotton 27% Silk dyed woven fabric, GSM-40+/-10%	1595 Sq. meter
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/24/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00165/AM14/	RLA File :05/24/040/00184/AM14/	Lic.No/Date:0510363460 23.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Polyester solid dyed woven fabric, GSM-88+/-10%, Style No. 7638329	10,289 Nos.	100% Polyester solid dyed woven fabric, GSM-88+/-10%	15,838 Sq. meter
2.	Ladies Top in 100% Polyester printed woven fabric, GSM-80+/-10%, Style No. 7638919/7642735	989 Nos.	100% Polyester printed woven fabric, GSM-80+/-10%	2146 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:13/24/84-ALC3/2013	Party Name: ORIENT FASHION	Meet No/Date:24/84-ALC3/2013	Status:
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19		EXPORTS(INDIA) PVT.LTD.	19.09.2013	Deferred
	HQ File :01/84/050/00171/AM14/	RLA File :05/24/040/00185/AM14/	Lic.No/Date:0510363656 26.08.2013	Defer Date: 10.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.10.2013.			

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Case No.:6/24/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved	
HQ File :01/84/050/00164/AM14/	RLA File :05/24/040/00190/AM14/	Lic.No/Date:0510363784 27.08.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Cotton yarn dyed fabric, GSM-151+/-10%, Style No.CT8-7119110	5700 Nos.	100% Cotton yarn dyed fabric, GSM-151+/-10%	5586 Sq. meter
2.	Babies Garment (Jump Suite) made of 100% Cotton Denim printed fabric, GSM-149+/-10%, Style No. BGS40P1904	3650 Nos.	100% Cotton Denim printed fabric, GSM-149+/-10%	3468 Sq. meter
3.	Girls Dress made of 100% Cotton printed fabric, GSM-88+/-10%, Style No.674938	10,750 Nos.	100% Cotton printed fabric, GSM-88+/-10%	11,718 Sq. meter
4.	Girls Dress made of 100% Cotton	6450 Nos.	100% Cotton dyed fabric,	5160 Sq.

	dyed fabric, GSM-159+/-10%, Style No.CT8-7119109		GSM-159+/-10%	meter
5.	Girls Dress made of 100% Cotton dyed fabric, GSM-159+/-10%, Style No.CT8-7119244	3800 Nos.	100% Cotton dyed fabric, GSM-159+/-10%	5472 Sq. meter
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

21	Case No.:19/24/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00177/AM14/	RLA File :04/24/040/00115/AM14/	Lic.No/Date:0410149217 28.08.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.			

22	Case No.:4/24/84-ALC3/2013	Party Name: ALPS INDUSTRIES LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00162/AM14/	RLA File :05/23/040/00222/AM14/	Lic.No/Date:0510363932 29.08.2013	Defer Date: 10.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.10.2013.			

	Case No.:9/24/84-ALC3/2013	Party Name: MAYA EXPORTS CORPN	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
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23	HQ File :01/84/050/00167/AM14/	RLA File :05/24/040/00176/AM14/	Lic.No/Date:0510364151 02.09.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the CAD/CAM, measurement chart and sketch of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.10.2013.			

24	Case No.:20/24/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
	HQ File :01/84/050/00178/AM14/	RLA File :04/24/040/00113/AM14/	Lic.No/Date:0410149440 03.09.2013	Defer Date: 17.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 16.09.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 17.10.2013.			

MANUAL AGENDA CASE

(25)

Case No.270	M/s Nahar Textiles Pvt. Ltd., Mumbai
NC 24/AM-14, dt. 19.09.2013	Part File No.01/84/50/184/AM-04/DES-V
Ratification of input output norms against Advance Authorization No.0310203919 dated 06.05.2003.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request, received through e-mail, for not attending for the personal hearing. The documents received through e-mail do not serve the purpose. The Committee after deliberations acceded to the request of the applicant firm and decided that representative (s) of applicant firm may come for personal hearing on any working Thursday with prior intimation to the O/o DGFT. While coming for personal hearing, the technical person may also be present before NC who can substantiate the requirement of inputs explaining the case with supporting documents/samples etc.

(26)

Case No.271	M/s Radnik Exports, New Delhi
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/088/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510356330 dated 05.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee, after deliberations has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, copies of the shipping bills and technical person to explain the details of the case. The case stands for re-listing on 10.10.2013.

(27)

Case No.272	M/s Radnik Exports, New Delhi
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/062/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510354793 dated 21.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee, after deliberations has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, copies of the shipping bills and technical person to explain the details of the case. The case stands for re-listing on 10.10.2013.

(28)

Case No.273	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/511/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/65/2013-14/Hos., dated 19.09.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
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		Quantity		
1.	Surgical Gown with/ without wrap and with/ without O.T. Towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
			Spunlace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
2.	Patient Gown with/ without pouch made from non woven SMMMS/SMMS/SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
3.	Isolation Gown with/ without pouch made from nonwoven SMMMS/SMMS/SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
			Inner box	1 per piece
			Outer carton	1 per piece
4.	Scrub Suit made from non woven SMMMS/ SMMS/SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
5.	Back Table Cover with/ without pouch made from	1 pcs.	Non-woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant	1.05 Kg. per Kg. of net

	non-woven SMMMS/SMMS/SMS/Spunbond fabric or Spunlace fabric.		GSM or Spunlace fabric of relevant GSM.	content
			PE Film of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
6.	MAYO Stand Cover made from non-woven SMMMS/SMMS/SMS/Spunbond fabric or Spunlace fabric.	1 pcs.	Non-woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM or Spunlace fabric of relevant GSM.	1.05 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Laminated fabric	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
7.	Wrap made from non woven SMMMS/SMMS/SMS/Spunbond fabric or Spunlace fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.02 Kg. per Kg. of net content
			Outer carton	1 per piece
8.	Plain Drape made from non-woven SMMMS/SMMS/SMS/Spunbond	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content

	fabric		Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
9.	C-Section Drape made from non-woven SMMMS/SMMS/SMS/Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.08 Kg. per Kg. of net content
			PE Film	1.04 Kg. per Kg. of net content
			Laminated fabric	1.04 Kg. per Kg. of net content
			Plastic Adhesive Sheet	1.04 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
10.	Ophthalmic Drape made from non-woven SMMMS/SMMS/SMS/Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.08 Kg. per Kg. of net content
			Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			PE Film	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece

			Outer carton	1 per piece
11.	Bilateral Drape made from non-woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.08 Kg. per net content
			Laminated fabric	1.04 Kg. per net content
			PE Film	1.04 Kg. per net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
12.	Under Buttock Drape made from non woven SMMMS/SMMS/SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.08 Kg. per net content
			Spun lace fabric	1.05 Kg. per net content
			PE Film	1.04 Kg. per net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
13.	Vertical Isolation drape made from PE Film, Plastic Adhesive Sheet.	1 pcs.	PE Film of relevant GSM	1.03 Kg. per net content
			Plastic Adhesive Sheet	1.02 Kg. per

				Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
14.	Microscope drape made from PE Film, Plastic Adhesive Sheet.	1 pcs.	PE Film of relevant GSM	1.03 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
15.	C-Arm Cover made from PE Film, Plastic Adhesive Sheet.	1 pcs.	PE Film of relevant GSM	1.03 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
16.	Leg Cover made non woven SMMMS/SMMS /SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
17.	Universal Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content

			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
18.	Universal Extremity Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
19.	Lower Extremity Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content

	SMMMS/SMMS/SMS/ Spunbond fabric.			content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
20.	Upper Extremity Pack with/without Surgical Gown, drapes, covers, wrap,pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
21.	Delivery Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, maternity pad, PVC Ear	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per

	Syringe, O.T. towel, Cord Clamp made from non-woven SMMMS/SMMS/SMS/Spunbond fabric.			Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Maternity pad	1 per piece
			PVC for Syringe	1 per piece
			Cord Clamp	1 per piece
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
22.	Lithotomy Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece

23.	C-Section Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Yankaur suction handle	1 per piece
			Yankaur suction tube	1 per piece
			Maternity pad	1 per piece
			PVC for Syringe	1 per piece
			Cord Clamp	1 per piece
24.	Gynecology Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/	1 pcs.	Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
			Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content

	Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Maternity pad	1 per piece
			PVC for Syringe	1 per piece
			Cord Clamp	1 per piece
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
25.	Cystoscopy Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from nonwoven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
26.	TUR Pack with/ without Surgical Gown, drapes,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant	1.03 Kg. per Kg. of net

	covers, wrap, pouch, O.T. towel made from non woven SMMMS/ SMMS/SMS/ Spunbond fabric.		GSM	content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
27.	Craniotomy Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from nonwoven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
28.	EENT Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.03 Kg. per

	Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.		SMS/Spunbond fabric of relevant GSM	Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
29.	Laparotomy Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece

30.	Laparotomy Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
31.	Laparoscopic Cholecystectomy Pack with/without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece

			Outer carton	1 per piece
32.	Arthroscopic Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
33.	Ortho Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece

			Inner box	1 per piece
			Outer carton	1 per piece
34.	Shoulder Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
35.	Hip Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/ SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content

			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
36.	Hand Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
37.	Vertical Isolation Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content

				content
			Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
38.	Cardiovascular Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/ SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
39.	Angiography's Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/ SMS/ Spunbond fabric.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per

			Kg. of net content
		Pouch	1 per piece
		Inner box	1 per piece
		Outer carton	1 per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.274	M/s Maharani of India, New Delhi
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/083/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510356231 dated 05.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item and change the word 'print' to 'design' as per amendment sheet issued by the CLA, New Delhi. The necessary correction has already been made with the approval of Chairman, Norms Committee-5. The Committee after deliberations agreed to give its ex-post-facto approval for the necessary amendment in the description of import item by changing the word 'print' to 'design' in this case.

(30)

Case No.275	M/s Madhu India Deco Ltd., Mumbai
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/261/AM-13/DES-V
Enhancement of Kraft Paper wastage from 10.19% to 15.42% to 100% EOU.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the consumption data duly verified by the Central Excise Division, Sitapur and the application has not received through O/o the Development Commissioner, Noida Special Economic Zone, Noida. Accordingly, the Committee after deliberations

decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.10.2013.

(31)

Case No.276	M/s S. Khoday Silk Twisting Factory, Bangalore
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/165/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.0710081266 dated 08.08.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S. No.	Export Item	Export Qty.	Import item	Qty. allowed
1.	100% natural silk fabric (Mulberry raw silk)	3146.860 Kgs	100% raw thrown silk (twisted) yarn gummed	4217 Kgs. (including 34% wastage)

The R.A shall be advised to take necessary action subject to compliance of other usual conditions

(32)

Case No.277	M/s Gaurav International, Gurgaon
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/108/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510210180 dated 08.10.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that this case may be submitted in the file for consideration.

Outside Agenda case

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Case No.5	M/s Richa Global Exports Pvt. Ltd.
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/145/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510361115 dated 29.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for inclusion of Style No.318117 & 330831 in addition to the existing Style No.317770 in this case. The Committee after deliberations agreed with the request of applicant firm for inclusion of Style No.318117 & 330831 in addition to the existing Style No.317770 in this case.
